## GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

## RAJYA SABHA UNSTARRED QUESTION NO -454

ANSWERED ON - 03/12/2025

## INCOME CRITERIA FOR DETERMINING CREAMY LAYER AMONG OBCs

454. SMT RAJATHI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has plan to revise existing income criteria for determining creamy layer among OBCs based on the Seventh Report of the Lok Sabha Committee on Welfare of Other Backward Classes presented in April, 2025;
- (b) whether Government has any plan to factor the rural-urban cost of living differences while revising the limit;
- (c) whether automatic indexation of the creamy layer limit to inflation every three years is being considered to avoid delays; and
- (d) the expected timeline for the next revision, especially in view of repeated requests from several States including Tamil Nadu?

## **ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (d) The revision of income limit is done on an ongoing basis from time to time. The last order for revision of the non-creamy layer annual income limit from Rs. 6 Lakhs to Rs. 8 Lakhs was issued by the Department of Personnel and Training (DoP&T) on 13.09.2017. At present there is no proposal for revision of income criteria for determining creamy layer status of OBCs.

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